(29)

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For filing of report by OL.	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	RoC	
2)	CK Nandakumar Raghuram Cadambi	Petitioner	
3)	~~[illegible]~~ (VENKATESHAIAH)	for OL	~~[illegible]~~

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC is also present. O.L. office in OLR No.122/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Petitioner /Transferor Company. Counsel for Petitioner in the main petition has no objection. Hence, OLR No.122/17 is allowed. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Petitioner/Transferor Company. Petitioner Company to meet the expenses for the Chartered Accountant. Petitioner to file comments if any over ROC report. List it on 13/11/2017.

Member (T) **Member (J)**